

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

CP (IB) 806/(MB)/2017

CORAM:

SHRI V. P. SINGH

MEMBER (J)

SHRI RAJESH SHARMA

MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 13.8.2019

NAME OF THE PARTIES: Parashwanath Buildcon Pvt Ltd  
V/s

Orbit Corporation Ltd

Section 9 of the Bankruptcy and Insolvency Act, 2016

**ORDER**

**36.C.P.(IB)-806(MB)2017**

Counsel representing the Operational Creditor sought leave of the court  
for withdrawing the petition. Prayer is allowed. Petition is dismissed as  
withdrawn.

Sd/-  
**RAJESH SHARMA**  
Member (Technical)

Sd/-  
**V. P. SINGH**  
Member (Judicial)